

**Central Administrative Tribunal
Principal Bench
New Delhi**

**RA No.183/2019
in
OA No.2705/2019**

This the 5th day of November, 2019

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. Mohd. Jamshed, Member (A)**

Mahipal Singh ... Applicant

Versus

Ministry of Defence & others ... Respondents

O R D E R (in circulation)

Justice L. Narasimha Reddy, Chairman :

The OA was filed challenging the order of transfer. It was observed that the applicant worked at only two places, i.e., Dehradun and Delhi, ever since he was appointed, and that his transfer to Secunderabad ordered in 2017, was modified at his request, and thereafter he was transferred to Dehradun. The applicant is not able to point out any serious defect or error of law.

2. We do not find any merit in the RA. The same is accordingly rejected, in circulation.

**(Mohd. Jamshed)
Member (A)**

/as/

**(Justice L. Narasimha Reddy)
Chairman**